



**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA**

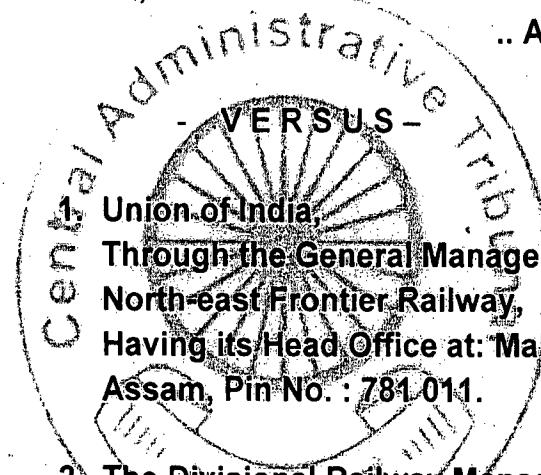
No. O.A. 1332 of 2018

Date of order: 1.10.2018

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Sri Pranab Kumar Dasgupta,  
Son of Late Priya Kumar Dasgupta,  
By faith – Hindu,  
By occupation – Retired from service as  
Senior Section Officer under  
Divisional Finance Manager  
(Divisional Accounts Officer),  
North-East Frontier Railway,  
Alipurduar Jn., and  
Residing at : 249, Briji Road,  
Garia, Kolkata – 700 084.

.. Applicant



1. Union of India,  
Through the General Manager,  
North-east Frontier Railway,  
Having its Head Office at: Maligaon,  
Assam, Pin No. : 781 011.
2. The Divisional Railway Manager,  
North-east Frontier Railway,  
Having his office at : Alipurduar Junction,  
West Bengal – Pin – 736123.
3. The Additional Divisional Manager,  
North-east Frontier Railway,  
Having its office at : Alipurduar Junction,  
Pin No. : 736 123.
4. The Divisional Finance Manager,  
North-east Frontier Railway,  
Having its office at : Alipurduar Junction,  
Pin No. : 736 123.
5. The F.A. & Chief Accounts Officer (Pension),  
North-east Frontier Railway,  
Having his office at : Maligaon, Guahati,  
Pin No. : 781 011.

.. Respondents

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : None

**OR D E R (Oral)**

**Per Dr. Nandita Chatterjee, Administrative Member:**

Heard Ld. Counsel for the applicant. None appears for the respondents.

2. This Original Application has been filed under Section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:-

"(a) To issue direction upon the respondent authorities to consider representation dated 10.7.2018 for revision of Pension of Pre-2016 to the applicant forthwith.

(b) To issue further direction upon the respondent authorities to give Revision of Pension Rs. 26,800/- instead of Rs. 26,000/- with effect from 1.1.2016 forthwith.

(c) To issue further direction upon the respondent authorities to give all consequential benefit along with delayed payment of interest forthwith.

(d) Any other order or orders or further order or orders as seem fit and proper under the circumstances of the case."

3. Ld. Counsel for the applicant submits that the applicant had superannuated from service as Sr. Section Officer in the office of Divisional Finance Manager, N.E.F. Railway, Alipurduar Jn. That in accordance with DOP & T.O.M. dated 12.5.2017 and in particular para 5 thereof, (Annexure A-3 to the O.A.), it was decided that the revised pension /family pension w.e.f. 1.1.2016 in respect of Central Government Pensioners/Family Pensions, who retired/died prior to 1.1.2016 may be fixed by notionally fixing their pay in the Pay Matrix recommended by Seventh Central Pay Commission and, accordingly, the applicant had represented on 10.7.2018 (Annexure A-2 to the O.A.) to the respondent authorities seeking revision of pension in accordance with the said O.M. of DOP&T.

4. As the respondents have not decided on the said representation, according to the Ld. Counsel for the applicant, the applicant will be satisfied if a

*[Signature]*

direction is issued to the respondent authority to dispose of the representation in a time bound manner.

5. Accordingly, without entering into the merits of the matter, we hereby direct the respondent No. 2, who is the Divisional Railway Manager, North-east Frontier Railway, to examine the representation of the applicant dated 10.7.2018 (Annexure A-2 to the O.A.) and to decide the same by issue of a reasoned and speaking order and in accordance with law within a period of six weeks from the date of receipt of a copy of this order.

6. Decision arrived at should be communicated to the applicant forthwith and in case the applicant's prayer is acceded to, consequent benefits should be sanctioned/released within a period of six weeks thereafter.

7. With these directions, the O.A. is disposed of. No costs.

(Dr. Nandita Chatterjee)  
Administrative Member

(Bidisha Banerjee)  
Judicial Member

SP